

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 116**

**COMP.APPL/57(CH)2024**

**And**

**CP No. 37/Chd/Chd/2023**

**IN THE MATTER OF:**

**Manav Kaushik**

...

**Petitioner**

**Versus**

**NIFD Institute of Fashion Design ...  
Limited**

**Respondent**

**Under Section: 59, CA 2013**

**Rule: 11 of NCLT Rules, 2016**

**Order delivered on 14.06.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 12.07.2024.

Sd/-

**Court Officer**

June 14, 2024  
Priyanka